HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated the 16th December, 2025

No. HCM/1/96/BENCH/

: The Hon'ble Chief Justice is pleased to constitute

Vacation Bench court sitting with the following Hon'ble Judges to take up urgent matters during the ensuing Winter Vacation starting from 22nd December, 2025 to 9th January, 2026 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
23 rd December, 2025	Single Bench:
	Hon'ble Mr. Justice A. Bimol Singh
	Division Bench:
	Hon'ble Mr. Justice A. Bimol Singh & Hon'ble Mr. Justice A.
	Guneshwar Sharma
7 th January, 2026	Single Bench:
	Hon'ble Mr. Justice A. Guneshwar Sharma
	Division Bench:
	Hon'ble Mr. Justice A. Bimol Singh & Hon'ble Mr. Justice A.
	Guneshwar Sharma

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to be filed till 12:00 Noon of 22nd December, 2025 (Monday) and 6th January, 2026 (Tuesday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

No.HCM/1/96/BENCH 26 267 - 73 Copy to:

Imphal, the 16th December, 2025

- 1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
- 2. The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Advocate General, Govt. of Manipur.
- 5. The Chairman, Bar Council of Manipur.
- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.

- 8. The Govt. Advocate, Govt. of Manipur.
- 9. The Deputy Solicitor General of India.
- 10. The President, High Court Bar Association, Manipur. For kind information and circulation 11. The President, AMBA, Manipur.

- 12. All the Jt. Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, High Court of Manipur.
- 14. All the Assistant Registrars, High Court of Manipur.
- 15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. The Court Masters, High Court of Manipur.
- 18. Guard File/Order Book.
- 19. Notice Board.
- 20. Concerned File.

Sh. Ayr REGISTRAR (JUDL.) HIGH COURT OF MANIPUR
